## FINANCIAL ASSISTANCE TO ORISSA GOVERNMENT

1347. SHM B. C. PATTANAYAK: Will the Minister of FINANCE be ydeased to state:

- (a) the amount of financial total assistance given to the Government Central Govern of Orissa by the ment during the last two years and the amount out of that which was surrendered to Central Government due to non-utilisation;
- (b) whether any check has been kept on the State Government that the amount given so far is being utilised for the Schemes for which it was sanctioned; and
- (c) if so, the total amount of funds which was diverted during the last two years to other purposes by the State Government and whether tfiey are competent to do so?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI); (a) The Central assistance allocated to the Government of Orissa for their Annual Plans of the last two years is ar follows:—

(Rs. in crores)

Year		Central assistance allocated	
1967-68			26.00
1968-69			25.20

No part of the Central assistance was surrendered by the State Government because of non-utilisation.

- (b) Under the existing procedure, payments of Central assistance are finalised only on the basis of .mdited figures of expenditure on Plan sche mes. Proper utilisation of (assistance ia thus ensured.
  - (c) Does not arise.

## CENTRAL DESIGN OFFICE

1S48. SHRI B. C. PATTANAYAK: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS,

HOUSING AND URBAN DEVELOP-MENT be pleased to state:

to Questions

- (a) whether it i<sub>s</sub> a fact that the Central Design Office will be set up in New Delhi;
- (b) if so, what would be the functions of the Office and when it is likely to be set up; and
- (c) the reasons for the delay in setting up the Office?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B..S. MURTHY): (a) Yes. The Central Design Office has already been set up in New Delhi from 18th January, 1969.

- (b) The important functions of the Central Design Organisation are es follows: —
  - (i) Standardising designs, estimates and specifications for works of repetitive nature.
  - (ii) Preparing technical reports on important works including special architectural and ^ngineering problems.
  - (iii) To keep in touch with the latest developments in planning and construction of buildings-and •also with the research on building works being carried out in India and abroad.
  - (iv) To lay down policies with regard to stresses and other standards to be adopted and also scrutiny of papers received from Organisations like the Indian Standards Institution, National Buildings Organisation, etc.
  - (v) To prepare standard specifications and schedule of rates.
  - (vi) To look after the C.P.W.D. Laboratory for research and testing work and also the C.P.W.D. (Technical) Library.
- (c) Government approved of the proposal only i<sub>n</sub> November, 1968 and hencr there hai been no delay.